

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).20025/2011  
(From the judgment and order dated 14/02/2011 in WA No.110/2011 of the  
HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P.& ORS.

Petitioner(s)

VERSUS

SULTAN SINGH NARWARIA

Respondent(s)

Date: 28/02/2014 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR  
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. C.D. Singh, Adv.

For Respondent(s)

Mr. Shivaji M. Jadhav, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List the matter on 29th April, 2014.

|(VINOD LAKHINA)  
|COURT MASTER

| |(INDU BALA KAPUR)  
| |COURT MASTER

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